GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2855 ANSWERED ON:14.03.2013 FINES FOR LITTERING

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Gaikwad Shri Eknath Mahadeo; Ganeshamurthi Shri A.; Paranjpe Shri Anand Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have decided to impose a penalty on persons found guilty of littering in railway premises;
- (b) whether the Railways propose to impose similar penalty on passengers littering in train compartments as well;
- (c) if so, the details thereof;
- (d) whether the adequate steps are being taken to keep the premises and coaches of railway clean and hygienic; and
- (e) if so, the details thereof and the manner in which this decision is to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) to (c) Yes, Madam. Rules under the Railways Act 1989 have been notified under a Gazette Notification to penalize persons affecting cleanliness & hygiene at railway premises including trains and stations, with fines not exceeding Rs. 500/-. The purpose of levying fines is to reduce the activities affecting cleanliness & hygiene at railway premises.
- (d) & (e) Indian Railways take multi-pronged action by synergising technology and provision of mechanized equipments to improve the standard of cleanliness at railway stations. The measures taken include introduction of mechanized cleaning process, award of rag picking/garbage disposal contracts and introduction of 'pay & use' toilet scheme. For improving upon the standards of cleanliness in coaches, schemes like Intensive mechanized cleaning in maintenance depots, On Board House-Keeping Service (OBHS) for cleaning of coaches on run and cleaning attention to trains during their stoppage at "Clean Train Stations" etc. have also been launched. Inspections by various officials at the railway stations and in the coaches are also conducted to monitor cleanliness and take remedial measures. Wide publicity is given to educate the users by advertisements through print and electronic media and announcements via public address system.